

**CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT
FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
RAJPUTANA INVESTMENT & FINANCE LIMITED**

CIN: L65929WB1941PLC010731

**Registered Office: Nigam Centre 155, Lenin Sarani, Room No.108, 1st Floor Kolkata- 700013
Ph No.:033-8232027550, Fax: 033-32627550, Email id: rajputanainvestment@gmail.com;
Website: www.rajputanainvestment.com**

**CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT
PUBLISHED ON MARCH 26, 2018, FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF THE COMPANY**

This Corrigendum (the "**Corrigendum**") to the Detailed Public Statement published on March 26, 2018 ("**DPS**") in connection with the Open Offer by the Acquirer alongwith the PACs to the public shareholders of M/s. Rajputana Investment & Finance Limited ("**RIFL**" or the "**Target Company**") to acquire from them up to 8,00,800 equity shares of Rs. 10/- each representing 26% of the total equity and voting share capital of RIFL at a price of Rs. 11.50 per share.

The corrigendum should be read in conjunction with the Public Announcement dated March 19, 2018 and DPS published in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Aajkal (Bengali daily) and Mumbai Lakshadweep (Marathi daily) on March 26, 2018. The capitalized terms and abbreviations used in this corrigendum have the same meaning as ascribed to them in the PA and DPS, unless otherwise specified.

"The Share Purchase Agreement ("**SPA**") entered between M/s. JIT Finance Private Limited (**Seller**) and M/s. B R D Developers and Builders Limited ("**Acquirer**") should be read as for 4,20,328 (13.65%) equity shares in place of 4,71,556 (15.31%) equity shares as mentioned in the PA and DPS and the Post SPAs shareholding of the Acquirer alongwith the PACs stands rectified to 14,87,748 (48.30%) in place of 15,38,976 (49.97%) at all applicable places in the PA and DPS".

The Acquirer and PACs accepts the full responsibility for the information contained in this advertisement and also accepts responsibility for the obligations of the Acquirer prescribed under SEBI (SAST) Regulations. All other information and terms of the Open Offer as disclosed in the Detailed Public Statement remain unchanged. This Corrigendum will also be available on SEBI's website at www.sebi.gov.in.

Issued by the Manager to the Open Offer:



VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31, Ganesh Chandra Avenue, 2nd Floor, Suite No.- 2C, Kolkata-700 013

Ph No.: (033) 2225-3940, Fax No.: (033) 2225-3941,

E-mail: mail@vccorporate.com

Place: Kolkata

Date: 29.03.2018